

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.10.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4759 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Maharashtra Airport Development Company Ltd. Vs. Vinod Kumar Kothari and Anr.	Manoj Kumar Mishra
2.	I.A. No. 4764 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Tecpro Systems Ltd. Vs. NTPC	Nipun Gautam
3.	I.A. No. 4793 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Lotus Auto Engineering Ltd. Vs. Dinkar T. Venkatasubramaniam & Ors.	Mahima Shekhawat
4.	I.A. No. 4765 of 2023 in I.A. No. __ of 2023 in Comp. App. (AT) (Ins) No. 406 of 2022	Ram Kishore Arora Suspended Director Of Supertech Ltd. Vs. Union Bank of India & Anr.	Shaurya Shyam

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Assistant Registrar